

GUIDELINES FOR CONTRIBUTORS

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- The Articles should illuminate legal problems or issues currently confronted by Governments, International organisations, private enterprises etc., by setting them within their general legal, economic or political context.
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- Footnotes should be numbered from 1 to 99 and should be as concise as possible.
- All materials should be submitted as a Word document via e-mail.
- The author should supply his or her contact details for further correspondence.
- Articles for inclusion in this website should be sent to articles@manupatra.com

About Manupatra

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